

No.CMM/GC/ 38 /2021.
Chief Metropolitan Magistrate's
Office, Esplanade. Mumbai.
Date : 30.10.2021.

NOTIFICATION

- Ref. : 1. This Office Notification No. CMM/GC/30/2021 dated 23.09.2021
2. Letter no. 456/2021 dated 29.10.2021 of the ACMM, 3rd Court, Esplanade, Mumbai.

In view of the above references, the work of Urgent Bail Applications after Court hours has assigned to **Shri. G. P. Bawaskar**, Addl. Chief Metropolitan Magistrate, 3rd Court, Esplanade, Mumbai from 02.11.2021 to 07.11.2021, shall be attended by Judicial Officer **Shri. R. M. Nerlikar** as under.

Address :-	Jurisdiction
Shri. R. M. Nerlikar Addl. Chief Metropolitan Magistrate, Mumbai. Address: Bldg. No.06/11, Government Quarters, Haji Ali, Mumbai 400 034. Tel. No. -- Mob. No. 9096334794	Esplanade, Ballard Pier, General Branch, D.C.B.C.I.D., Bandra, Andheri, Borivali, MCT, Vile-Parle. ----- Also attend Bail work of accused produced u/sec. 80 & 81 of Cr.PC. in Non-Bailable Offences covering entire Mumbai Jurisdiction.

Sayali Dande
30/10/2021
(Smt. Sayali Dande)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai.

C.C. To:

1. All Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates, Mumbai.
2. Registrar, Esplanade, Mumbai.
3. Commissioner of Police, Mumbai.
4. Chief Police Prosecutor, Mumbai.
5. The Inspector of Police (W.Rly.), Mumbai Central.
6. The Inspector of Police (C.Rly.), Mumbai.
7. President Secretaries, Advocates Bar Associations of all Centre of courts, Mumbai.
8. Office Superintendent/Head Clerk.
9. Confidential Section & Gazette Section & Server Section, Esplanade.
10. Office Order file.